

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/688/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : SUNFLAG IRON AND STEEL CO. LTD  
NAME OF THE RESPONDENT(S) : EL FORGE LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. SATHIYANARAYANAN Counsel for Petitioner, 

**ORDER**

Counsel for Applicant present and submitted preliminary arguments. Counsel has made out prima facie for admission of the petition. Petition is admitted for hearing. **The Registry** is directed to issue notice to the Corporate Debtor. Counsel for the Applicant is also directed to issue a private notice to the Corporate Debtor along with a copy of the petition to Registered Office address and file proof of the same before next date of hearing. Put up on **21.12.2017 at 10.30 A.M.**

-sdr  
MEMBER (JUDICIAL)

ghk